

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH

CP/CA No. 1161/2016

IN THE MATTER OF:

Gac Logistics Pvt. Ltd.

.... APPLICANT / PETITIONER

Vs

AI Nafees Frozen Foods Exports Pvt. Ltd.

.... RESPONDENT

SECTION:

Under Section 433(e), 434

Coram:

Order delivered on 24.01.2018

R. VARADHARAJAN
HON'BLE MEMBER (JUDICIAL)

S. K. MOHAPATRA
HON'BLE MEMBER (TECHINCAL)

PRESENTS:

For the PETITIONER


:- Mr. K. Datta, Advocete
Ms Prachi Johri, Advocate


For the RESPONDENT

:- Mr. Abhinav Vashisht, Sr. Advocate
Mr. Ashish Aggarwal Advocate
Ms. Sanyogita Jain, Advocate

ORDER

In view of Single Bench sitting in the afternoon session, the matter was not able to be taken up. Hence, the matter is posted for hearing on 1st February 2018.


(S. K. MOHAPATRA)
MEMBER (TECHNICAL)


R. VARADHARAJAN
MEMBER (JUDICIAL)